

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

120. COMP.APPL 3/2024,  
COMP.APPL 32/2024,  
COMP.APPL 34/2024,  
COMP.APPL 40/2024,  
C.A. 54/2024, C.A. 55/2024  
COMP.APPL 114/2024 IN  
C.P.(CAA)/209(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.04.2024**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited

***Appearance***

**For Applicant:** Mr. Nitesh Jain, Mr. Atul Jain, Ms. Vatsala Kumar,  
Mr. Aniruddha Banerji i/b TriLegal for ZEE Entertainemnt  
Enterprises Ltd.

**For Respondent:** Senior Counsel Darius Khambata, Senior Counsel  
Mr. Gaurav Joshi, a/w Mr. Aniruddha Das, Ms. Binsi Susan, Ms.  
Meghna Rajadhyaksha, Ms Kriti Kalyani, Mr. Harit Lakhani, Mr.  
Aditya Thyagrajan, Ms. Palak Kaushal i/b Shardul Amrachand  
Mangaldas & Co.

SECTION 230, 232 OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**COMP.APPL 3/2024, COMP.APPL 34/2024, COMP.APPL 40/2024**

List on **01.05.2024.**

**COMP.APPL 32/2024, C.A. 54/2024, C.A. 55/2024, COMP.APPL  
114/2024**

Heard the Counsel on the both the sides. Parties to file written submissions not exceeding 3 pages and compilation of judgments to be relied upon within two days.

Heard the arguments on both sides. **Reserved for Order.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//